

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...CC 9667/2009

(From the judgment and order dated 16/06/2008 in STR No. 180/2006
of The HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

SHANKAR CONDUCTORS PVT.LTD & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 31/07/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s)

Mr. P.V. Dinesh, Adv.
Mr. Joyo Jose, Adv.
Ms. Sindhu T.P., Adv.
Mr. Rajesh, Adv.
Mr. H. Manav, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice.
Tag with the Entry Tax Matters.

(S. Thapar)
PS to Registrar

(Madhu Saxena)
Court Master